

(d) the steps contemplated by Government not to increase the price of fertilizers as a result of transportation by road ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) (a) and (b) In order to ensure adequate availability of fertilizers to the farmers in time and in interior areas, the fertilizers are also transported by road, though the share of road transport is much less compared to rail transport.

(c) and (d) The cost incurred by the manufacturers on transportation of fertilizers is determined by the Government for each unit and the same is reimbursed to the manufacturers as part of the freight subsidy scheme. There is no question of the cost of transport having any impact on the selling prices of fertilizers which are statutorily fixed by the Government.

Setting up of Fertilizer Plant at Mahboob Nagar A.P.

4215. SHRI V. TULSIRAM : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether there is any proposal under the consideration of the Union Government to set up a fertilizer plant in Mahboob Nagar District of Andhra Pradesh during the Seventh Five Year Plan ;

(b) if so, whether some proposals have also been received from the Government of Andhra Pradesh in this regard ;

(c) if so, the time by which Union Government are expected to take a final decision in the matter ; and

(d) the time by which the plant is expected to start production and its annual capacity ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b) No, Sir. (c) and (d) Do not arise.

Fertilizer Plants in Andhra Pradesh

4216. SHRI V. TULSIRAM : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) total number of fertilizer plants in the country as on date, together with locations thereof ;

(b) how many of them are under construction/near completion and when production is expected to be started ;

(c) how many such plants are in Andhra Pradesh ; and

(d) whether there is some proposal under the consideration of Government to set up some such plants in Andhra Pradesh during the Seventh Five Year Plan, if so, details thereof and if not, the reasons therefor ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c) A statement giving the number and location of fertilizer plants, both in operation and under construction/implementation, in different States, including Andhra Pradesh, is laid on Table of the House. (Placed in Library, See No. LT—1434/85). All the plants under construction/implementation shown in the statement, are expected to be completed, in a phased manner, during the Seventh Plan period.

(d) During the Seventh Five Year Plan, to new fertilizer plants would be established at Kakinada in the State of Andhra Pradesh, one by M/s. Nagarjuna Fertilizers Limited and another by M/s. Godavari Fertilizers and Chemicals Limited.

Restrictions for Protection of Nascent Industries

4217. SHRI V. TULSIRAM : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are considering to impose certain restrictions for the protection of "nascent industries" in the country (Times of India dated 1.7.85) ;

(b) if so, the details of the restrictions proposed to be imposed ; and

(c) the details of nascent industries to be given protection and duration thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) It is the policy of the Government to afford protection to small scale industries from competition from large scale units. In view of this several industries have been reserved for exclusive development in the small scale sector and large scale units are not permitted to enter the field reserved for small scale unless they undertake substantial export obligation of not less than 75%. Similarly the MRTP/FERA companies are allowed to enter only Appendix-I industries and entry by them in Non-Appendix I Industries are subject to substantial exports of not less than 60%. This policy will offer protection to Non-MRTP/Non-FERA companies in Non-Appendix-I industries. Further a number of industries have been delicensed recently for Non-MRTP/Non-FERA companies relating to items not reserved for small scale sector. This is also intended to protect both small scale units and medium scale units from competition from bigger units.

Import of L. P. G. Cylinders

4218. SHRI MOOL CHAND DAGA :
SHRIMATI JAYANTI PATNAIK :
SHRI RAJ KUMAR RAI : Will the Minister for PETROLEUM be pleased to state :

(a) whether attention of Government has been drawn to the news item captioned 'Many LPG cylinder units on silck list' appearing in 'Economic Times' dated 22 July, 1985 and 'Bare cylinder Bananayaye' appearing in 'Jan Satta (Hindi)' of 22 July, 1985 ;

(b) whether orders for the supply of cylinders for the requirements of next three years have already been given ;

(c) if so, the correct position of the supply of LPG cylinders and the manufacturing units ; and

(d) the number of LPG cylinders imported during the last three years indicating the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) For meeting the shortfall in indigenous availability, it was decided in 1983-84 to import 8 lakh LPG cylinders, against which 6.20 lakh have been imported.

Import of Major Bulk Drugs

4219. SHRI MOOL CHAND DAGA : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the per capita availability of moder n drugs in our country showing the same in respect of some countries in the West ;

(b) whether our Drug industry depends on imported chemicals and active ingredient ; and if so, the reasons therefor ;

(c) whether drugs manufactured by SCPC and IDPL are costlier ; if so the reasons therefore for both ; and

(d) the details of import of major bulk drugs which are also indigenously manufactured for the last three years showing the details of our own production of each ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Per Capita availability of modern drugs in 1982-83 had been about Rs. 28.50. Similar information in respect of other countries in the west is not readily available.

(b) Import of those bulk drugs and chemicals which are not produced in the country or produced in inadequate quantities is permitted.